

Annexure – 3

Name of the corporate debtor: GPI TEXTILES LIMITED; Date of commencement of CIRP: 06.07.2018 ; List of creditors as on: 30.06.2021

List of **secured** financial creditors (**other than financial creditors belonging to any class of creditors**)

(Amount in Rs.)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% voting share in CoC
1	State Bank of India		20.07.2018	230,502,680	230,502,680	Financial	230,502,680	230,502,680	No	7.45%	-	-	-	-	Nil
2	Phoenix ARC Private Limited		25.07.2018	2,864,831,235	2,864,831,235	Secured Financial	2,864,831,235	2,864,831,235	No	92.55%	-	-	-	-	Nil
				3,095,333,915	3,095,333,915		3,095,333,915	3,095,333,915		100.00%					